GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE. COOPERATION & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 249 TO BE ANSWERED ON THE 13TH MARCH. 2018

e-NAM SCHEME

*249. DR. GOKARAJU GANGA RAJU: SHRIMATI RAKSHATAI KHADSE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण ½ãâ¨ããè be pleased to state:

- (a) whether the Government has introduced e-NAM scheme, through which over 580 agriculture wholesale markets are connected across the country;
- (b) if so, the details of e-NAM agri markets which are connected electronically, Statewise including Southern States;
- (c) whether the Government proposes to strengthen the e-NAM platform with the objective of doubling farmers' income by providing competitive and remunerative prices to the farmers for their agricultural produce through online competitive bidding process;
- (d) if so, the details thereof and the steps proposed to be taken in this regard; and
- (e) whether the farmers of all the States are utilising the platform and if so, the details thereof, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½ãâ"ããè

(SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 249 DUE FOR REPLY ON 13TH MARCH. 2018.

- (a): Yes Madam, The Government has introduced National Agriculture Market scheme popularly known as e-NAM scheme. Under the scheme, an electronic trading portal with pan India trading facility has been deployed in 498 wholesale regulated markets so far in 14 States and 01 Union Territory. The target is to integrate 585 regulated wholesale markets with e-NAM by 31st March, 2018.
- (b): The State-wise details of regulated wholesale markets connected electronically with e-NAM platform including Southern States are at Annexure-I.
- (c) & (d): Yes Madam. The Government is continuously working towards strengthening the e-NAM platform which provides online bidding process for remunerative prices to farmers for their produce with the objective towards doubling farmers' income. To further strengthen the e-NAM platform, the Government on 21.02.2018 has rolled out new and user friendly features in e-NAM platform such as MIS Dashboard for better Analysis, BHIM payment facility by traders, mobile payment facility by traders, advanced lot registration facility for farmers through mobile app, facility for farmers to view the progress of e-bidding for their lot, e-Learning module in e-NAM website etc.
- (e): As the farmers have to bring their wholesale produce to e-NAM mandis for e-trading, therefore, farmers of the States/Union Territories, where regulated wholesale markets have been integrated to e-NAM platform are using it. The details of farmers utilizing e-NAM platform in 14 States and 01 Union Territory, where it has been implemented, is at Annexure-II.

Annexure-I

State wise wholesale regulated markets integrated with e-NAM

SI. No	State/Union Territory	Number of mandis integrated with e-NAM
1	ANDHRA PRADESH	22
2	CHANDIGARH	1
3	CHHATTISGARH	14
4	GUJARAT	65
5	HARYANA	54
6	HIMACHAL PRADESH	19
7	JHARKHAND	19
8	MADHYA PRADESH	58
9	MAHARASHTRA	45
10	ODISHA	10
11	RAJASTHAN	25
12	TAMILNADU	15
13	TELANGANA	46
14	UTTAR PRADESH	100
15	UTTARAKHAND	5
Total		498

The number of farmers used e-NAM platform (From 14.04.2016 to 05.03.2018)

SI. No	State/Union Territory	Number of farmers used e-NAM
1	ANDHRA PRADESH	315708
2	CHANDIGARH	7
3	CHHATTISGARH	59852
4	GUJARAT	197592
5	HARYANA	369324
6	HIMACHAL PRADESH	36127
7	JHARKHAND	1143
8	MADHYA PRADESH	135876
9	MAHARASHTRA	27360
10	ODISHA	4694
11	RAJASTHAN	105669
12	TAMILNADU	3908
13	TELANGANA	810192
14	UTTAR PRADESH	271563
15	UTTARAKHAND	2886
Total		2341901
